

OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH) DISTRICT ROHINI COURT DELHI

ORDER

In supersession of earlier order no. Judl/ Bail/ North/ RC/ 2018/ 27209-27229 dated 23.10.2018 and in exercise of powers under section 10(3) of the Criminal Procedure Code 1973 and to streamline the speedy disposal of bail applications, I hereby authorize the following Additional Sessions Judges to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of North District Rohini Court Delhi with effect from **01.12.2018 till further order.**

Sl. No. Column No. 1	Police Stations Column No. 2	Name of the Judicial Officer Column No. 3
1.	CAW Cell-North (Judl. District) PS. Jahangirpuri PS Bhalswa Dairy PS. Mahendra Park	Ms. Bimla Kumari, ASJ/Spl. Fast Track Court, North District Rohini Courts, Delhi, Room No. 204
2.	PS. Prashant Vihar PS. Narela Ind. Area PS. Adarsh Nagar	Sh. Virender Kumar Bansal, ASJ/Pilot Court North District Rohini Courts, Delhi, Room No. 305
3.	PS. Mukherjee Nagar PS. S.P. Badli PS. Alipur	Ms. Sukhvinder Kaur, ASJ-04, North District Rohini Courts, Delhi, Room No. 206
4.	PS. Bawana PS. Shahbad Dairy PS Model Town	Sh. Jitender Kumar Mishra, SPL. Judge NDPS Act, North District Rohini Courts, Delhi, Room No. 207
5.	PS. Crime Branch/EOW (North) PS. K.N. Katju Marg PS. Swaroop Nagar	Sh. Sanjeev Aggarwal, ASJ-02, North District Rohini Court, Delhi, Room No. 202

- Note :-** 1. If any Judicial Officer mentioned in Column No.3 happens to be on leave or not available for any other reason than the link ASJ will dispose of the Bail Applications as per the Link Roaster dt. 25.08.2018.
2. It is further made clear that no separate /additional stenographer will be provided for disposal of bail applications.

Vinod Kumar
(VINOD KUMAR)
Officiating District & Sessions Judge, (North),
District Court Rohini : Delhi

No. Judl/Bail/North/RC/2018/ 30854-30875 Dated: 27/11/18

Copy forwarded for information to :-

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge H.Q. Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned, North District Rohini Court Complex, Delhi.
4. The Chief Metropolitan Magistrate, North District Rohini Court Complex, Delhi.
5. The Chief Prosecutor, Prosecution Branch, North District. Rohini Courts, Delhi.
6. Reader to undersigned, North District, Rohini Courts, Delhi.
7. Reader to Ld. D&SJ, North District, Rohini Courts, Delhi.
8. The President / Secretary, Rohini Court Bar Association, Delhi.
9. The A.O.J / Branch In-charge, Bail Section, North District, Rohini Court Complex, Delhi.
10. The A.O.J / Branch In-charge, Filing Section, Rohini District Court, Delhi.
11. The Branch In-charge, Care Taking Branch, Rohini Court, Delhi.
12. The Web Site Computer Committee, Rohini Court Complex, Delhi.
13. Web Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
14. PS to Ld. D&SJ North District, Rohini Courts, Delhi.
15. The Facilitation Centre, Rohini Courts, Delhi.
16. Notice Board (Through Care Taking Branch) Rohini Court, Delhi.

Vinod Kumar
Officiating District & Sessions Judge, (North),
District Court Rohini : Delhi